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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK**

OA No.405 of 2010  
Cuttack, this the 26<sup>th</sup> November, 2010

S.Das .... Applicant  
Versus  
Union of India & Others .... Respondents

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**THE HON'BLE MR. C.R. MOHAPATRA, ADMN. MEMBER**

.....  
It has been told by Mr. S.K.Ojha, Learned Standing Counsel for the Respondents in presence of Mr. N.R.Routray, Learned Counsel appearing for the Applicant that the relief claimed by the Applicant in this OA has already been granted by the Respondents. This was not controverted by Mr.Routray Learned Counsel for the Applicant. This being the position, there remains nothing further to be adjudicated in this OA. Hence this OA is dismissed as infructuous.

  
(C.R.Mohapatra)  
Member(Admn.)